

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION
GOVT. OF INDIA**

Telephone No.24608711
Fax No.24651505

Upbhokta Nyay Bhawan
'F' Block, GPO Complex, INA
New Delhi – 110023

No.NCDRC/OEF/2018-19

7th September, 2020

NOTICE

In pursuance of Rule 8 of the Consumer Protection (Consumer Disputes Redressal Commission) Rules, 2020, Hon'ble President, National Consumer Disputes Redressal Commission (NCDRC), hereby notifies **the 7th day of September, 2020**, as the effective date, to commence the electronic filing of consumer cases in the NCDRC, through the online portal <https://edaakhil.nic.in>.

All concerned are hereby informed that the National Consumer Disputes Redressal Commission has launched the online filing portal, <https://edaakhil.nic.in> on 7th September, 2020 at 4:00 P.M.

This issues with the approval of the Hon'ble President, NCDRC.

By Order

(S. Hanumantha Rao)
Joint Registrar

Copy to:

1. Sr. PPS to the Hon'ble President.
2. PS to Hon'ble Member(s) – with a request to bring the contents of the Notice to the knowledge of the Hon'ble Member(s).
3. Deputy Registrar, AR (CC), AR(Listing), AR(FA), AR(Admin.), OSDs(RP)
4. Court Masters (Non-shorthand)
5. Notice Board
6. SO (IT) – with a request to upload this Notice on the website of NCDRC.